branch of the Central Institute of Medicinal and Aromatic Plants, Lucknow for creating awareness among farmers of Giridih and Kodarma district, providing them training and educating them about the farming of herbs; and

Written Answers

(e) if not, the steps being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI. YOGINDER K. ALAGH): (a) Yes, Sir.

- (b) The scientists of Botanical Survey of India are actively engaged in research on plants of Vananchal region of South Bihar.
- (c) CIMAP, a constituent establishment of CSIR is playing pivotal role in overall development and gainful exploitation of medicinal and aromatic plants. The Institute has development agro and processing technologies for a number of aromatic and medicinal plants. Also CIMAP has developed a number of varieties of these plants. These efforts have resulted in increasing production of the medicinal and aromatic plants material not only for the internal consumption but also for export.
- (d) and (e) At present there is no proposal of setting up a branch of CIMAP in Giridih and Kodarma. CIMAP will be in a position to organise training courses for the farmers, on request from local agencies.

[English]

## Royalty on Government Reports

1909. SHRI SOMJIBHAI DAMOR: Will the PRIME MINISTER be pleased to state :

- whether the Government propose to impose ban on reprint and reproduction of Government reports and publications by private publishers;
  - (b) if not, the reasons therefor;
- whether the Government charge any royalty or fee for publishing the material contained in the reports of the various Commissions and Committees appointed by the Government;
  - (d) if so, the details thereof:
- (e) whether the Government propose to bring the same within the purview of Copyright Act; and
  - if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER

- OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) Government reports and publications can be reproduced or reprinted only with the permission of the copyright owner
- (c) and (d) The Department of Publication under this Ministry which publishes Government publications does not charge any royalty.
- (e) and (f) Reproduction or publication of the report of any Committee, Commission, Council, Board or other like body appointed by the Government does not constitute an infringement of copyright. If such report has been laid on the Table of the Legislature unless the reproduction or publication of such report is prohibited by the Government

#### Vacant D.D.A. Flats

1910. SHRI JAI PRAKASH (Hardoi): Will the PRIME MINISTER be pleased to state :

- (a) whether the attention of the Government has been drawn to the news item captioned "DDA ke 10,000 flat chaar varshon se khali pare" appearing in the 'Dainik Jagaran' dated December 11, 1996;
  - (b) if so, the facts thereof;
- (c) the number of DDA flats lying vacant for want of water and electricity connections and the number out of such flats which have been offered for allotment to registrants of New Pattern Scheme. 1979 alongwith the reasons allotting such flats which are not fit for habitant.
- (d) the time by which the electricity and water connections will be provided to the vacant flats; and
- (e) whether there is any proposal to float a scheme of priority allotment of flats to the retired/retiring employees ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) Yes, Sir.

(b) to (d): The DDA has reported that 17,276 flats are lying vacant for want of availability of electricity. Out of these 10,639 flats have been allotted to the registrants of all the schemes including NPRS, 1979. These allotments were made in anticipation of availability of electricity as per target dates given by DESU.

The details of all these flats alongwith the tentative programme of electrification, as given by DESU, are given in the enclosed Statement.

(e) No, Sir.

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# Statement

S. No.	Name of Scheme	No. of Flats		Detail of Services not available	Target Dates as given by DESU for making Power available
1	2	3	-	4	5
1.	976 SFS in Kondli Gharoli	784		power not available	3/97
2.	216 LIG/576 Janta DUs at Kondli Gharoli	792		-do-	4/97
3.	MIG at Kondli Gharoli	1124		-do-	7/97
4.	189 SFS at Ghazipur	189		-do-	8/97
5.	MIG/LIG Houses at Mayur Vihar Pkt. IV Phase-I	248		-do-	6/97
6.	East of Loni Road (i)	136		-do-	3/97
	(ii)	256		-do-	6/97
7.	Sector A-9 Narela	616		-do-	4/97
8.	Sector A-10, Narela Gr.II	672		work of external electrification completed in 60 flats at A-10 Narela. Power not available in remaining flats.	3/97
9.	Sector A-10, Narela	1040		-do-	3/97
10.	Sector B-4, Narela	666		Power not available	3/97
11.	Sector B-4, Narela	666		-do-	3/97
12.	Motia Khan	42		-do-	3/97
13.	201 MIG Sector 'D' Pkt. 7&8 Vasant Kunj	201		-do-	No target has been given by DESU for electrification of these flats
14.	Near Peerah Garhi	148		-do-	-do-
15.	Rohini Ph.III Sector 21	608		-do-	6/97
16.	Rohini Ph.III Sector 21	16		-do-	6/97
17.	Rohini Sector 22	598		-do-	4/97
18	. Rohini Sector 22	160		-do-	4/97
19	. Rohini Sector 23	864		-do-	4/97
20	. Rohini Sector 24	1455		<b>-d</b> o-	4/97
21	. Rohini Sector 24	324		Power not available	4/97
22	2. Rohini Sector 25	534		-do-	4/97
23	3. Rohini Ph.III Sec. 21 Pkt. 7	270		-do-	4,97
24	4. Rohini Ph.III Sec. 24 Pkt. 4	45		-do-	4/97

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1 2	3	4	5
25. Rohini Sector 23 Pkt. 6	288	Power not available	No target has been given by DESU for electrification of these flats.
26. Rohini Sector 23 Pkt. 7	128	-do-	-do-
27. Dwarka Ph.I Sector 7	292	-do-	7/97
28. Dwarka Ph.I Nasirpur Pocket 9	242	-do-	No target has been given by DESU for electrification of these flats.
29. Dwarka Ph.I Sec.I Pkt. 3	56	-do-	-do-
30. Dwarka Nasirpur Pkt. 6	328	-do-	-do-
31. Dwarka	2268	-do-	-do-
32. Sector 13 Dwarka	628	-do-	-do-
33. Sector 14 Dwarka	<b>3</b> 60	-do-	-do-
34. Sector 17 Dwarka	<b>2</b> 92	-do-	-do-
Total	17336		
ess (-) at Sl. No. 8 and 9	60		
G. Total	17276		

#### Growth in Power Generation

1911. SHRI SULTAN SALAHUDDIN OWAISI: Will the PRIME MINISTER be pleased to state :

- (a) whether the attention of the Government has been drawn to the news-item captioned "Power generation grows 51%" appearing in the Economic times dated September 16, 1996;
  - (b) if so, the facts thereof; and
  - (c) the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) to (c) Yes, Sir. The power generation during April to July, 1996 was 127.979 Billion Units against the target of 128.420 Billion Units. The generation for the same period during 1995 was 124.896 Billion Units The actual All India Plant Load Factor (PLF) during the period April to July, 1996 was 64.1% against the PLF of 63.6% during the Corresponding period of previous year. The target of 84.449 Billion Units appearing in the news-item of Economic Times dated September 16, 1996 did not include generation targets of NTPC, NLC, BBMB and NHPC.

### Ban on Commercial Activity

1912. SHRI MANGAL RAM PREMI: Will the PRIME MINISTER be pleased to state :

- (a) whether there are no takers for DDA's commercial properties;
  - (b) if so, the details thereof;
- the action taken by the Government in this (c) regard;
- (d) whether the Supreme Court in a recent order has sought banning commercial activity in residential colonies in Haryana to be made applicable to Delhi as well; and
- (e) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) No, Sir.

- (b) and (c) Does not arise.
- (d) and (e) The judgement of the Supreme Court relates only to the industrial activity in residential areas. However, whenever any misuse is noticed in residential properties, appropriate action under Section 14 of DD Act is initiated against the allottee/misuser.

#### Manufacturing of Computers

1913. SHRI SUSHIL CHANDRA: Will the PRIME MINISTER be pleased to state :